

ITEM NO.115 (MM)

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3241/2011

LAV KUMAR VARSHENEY & ANR.

Appellant(s)

VERSUS

PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION
OF UTTAR PRADESH LTD. (PICUP) THROUGH ITS MANAGING
& ORS.

Respondent(s)

WITH

SLP(C) No. 2301/2015 (XI)
[FOR FINAL DISPOSAL]

IA No. 21800/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 17-09-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. K.M. Natraj, A.S.G.
Mr. Chittambaresh, Sr. Adv.
Mr. Ankur Prakash, AOR
Mr. Abhishek Kumar, Adv.
Mr. Ankita Pandey, Adv.

Mr. Nikhil Nayyar, Sr. Adv.
Mr. Alok Dhir, Adv.
Mr. Karan Batura, AOR
Mr. Dipanshu Krishan, Adv.
Ms. Tanvi Sapra, Adv.
Ms. Sugandha Batra, Adv., Adv.

For Respondent(s) : Mr. Nikhil Nayyar, Sr. Adv.
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Ms. Tanvi Sapra, Adv.

Mr. Rupesh Kumar, Sr. Adv.
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR

Mr. Rajeev Sharma, Adv.

Mr. Sanjoy Ghose, Sr. Adv.

Mr. Ardhendumauli K Prasad, Sr. Adv.

Mr. Devesh Pratap Singh, AOR

Ms. Shivani Gupta, Adv.

Mr. Vishvender Singh, Adv.

Mr. Mohit Garg, Adv.

Mr. Rohan Mandal, Adv.

Mr. Madhavendra Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

As prayed, re-list the appeal and special leave petition two weeks' hence.

**(JATINDER KAUR)
P.S. to REGISTRAR**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**